

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

No: 17709 dated: -09-2021

GOVERNMENT ORDER NO:- 4459-JK (LD) of 2021
DATED:- 20 - 09 - 2021

Sanction is hereby accorded to the appointment of Officers of Jal Shakti Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 20 - 09 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Jal Shakti Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


20/09
(Khurshheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 4459-JK(LD) of 2021 dated 20.09.2021

S.No	Number of the case	Title of the case	Name of proposed officer In-Charge (OIC)
1	O.A No 61/1105/2021	Surinder Kumar & Ors V/s UT of J&K & Ors	Sh.Sunil Kumar Sharma, Executive Engineer, PHE division Samba (M) 9796006675
2	O.A No 1153/2021	Haqumat Raj & Ors V/s UT of J&K & Ors	Sh. Sat Pal Bhagat, Executive Engineer, Mahor irrigation division Dharmari (M) 9622811995
3	WP(C) No 286/2021	Mohd Asgar & Ors V/s UT of J&K & Ors	Sh. Mushtaq Ahmed, Executive Engineer, PHE Division Nowshera (M) 94191-71211
4	O.A No 1113/2021	Mohd Razaq V/s U.T of J&K & Ors	
5	O.A No 1112/2021	Chatter Dev Sigh V/s U.T of J&K & Ors	
6	O.A No 1111/2021	Ved Prakash V/s U.T of J&K & Ors	
7	O.A No 1103/2021	Sat Paul V/s U.T of J&K & Ors	
8	O.A No 1093/2021	Madan Lal & Ors V/s UT of J&K & Ors	Sh. Bhram Jyoti, Executive Engineer, PHE Division Akhnoor (M) 9419197748
9	O.A No 1127/2021	Sita Ram & Ors V/s UT of J&K & Ors	
10	O.A No 61/818//2021	Dharma Chand & Ors V/s UT of J&K & Ors	
11	O.A No 328/2021	Abdul Rashid & Ors V/s U.T of J&K & Ors	Sh. Sharak Dev Singh, Executive Engineer, PHE Mech. Division Udhampur (M)9419130134
12	WP(C) No 1201/2021	M/S RD Singh & Ors V/s U.T of J&K & Ors	Sh. Tarun Kumar Arora, Executive Engineer, PHE Mech. Ground Water Drilling Division Jammu (M) 9419160606
13	WP(C) No 1645/2021	Mohammad Yousaf Ganai V/s U.T of J&K & Ors	Sh. Roop Krishan Raina, Superintending Engineer, Hydraulic Circle Doda (M) 9419184729
14	WP(C) No 1570/2021	Mohammad Yousaf Ganai V/s U.T of J&K & Ors	

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15	WP(C) No 1307/2021	Shakuntala Devi V/s Centre Information Comm & Ors	Sh. Bhupinder Singh, Executive Egnineer, PHe Mech Division Rajouri (M) 7006441877
16	O.A No. 1024/2021	Janak Sharma & Ors Vs U.T of J&K & Others,	Sh. Bansi Lal Sharma Under Secretary to Government Jal Shakti Department
17	T.A. No. 61/43/2020	Janak Sharma & Ors Vs U.T of J&K & Others	
18	CPSW No. 323/2018 in SWP No. 1957/2002	Swarn Singh V/s M.Raju Secy PHE & Others	
19	O.A No. 1045/2021	Rajesh Kumar Jain & Ors V/s U.T of J&K & Others	
20	O.A No. 931/2021	Mohseen Ul Hassan & Ors Vs UT of J&K & Others	
21	O.A/1080/20 21	Mohammad Yaseen Bhat V/s UT of J&K & Others	
22	T.A No.62/3061/2 021	Ghulam Ahmad Bhat V/s UT of J&K and Ors	
23	O.A No.61/666/20 20	Ghulam Nabi Zargar V/s UT of J&K and Ors.	


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